



# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building),  
9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19<sup>th</sup> December, 2022

## **NOTICE**

Please take notice that the Bench notified for Court of Chairperson and Court-II at 10:30 AM on 20.12.2022 is re-constituted. Composition of the re-constituted Bench shall be as under:

### **Court of Chairperson (10:30 AM)**

1. Hon'ble Mr. Justice Ashok Bhushan, the Chairperson
2. Hon'ble Mr. Barun Mitra, Member (Technical)

### **Court – II (10:30 AM)**

1. Hon'ble Mr. Justice Rakesh Kumar, Member (Judicial)
2. Hon'ble Dr. Alok Srivastava, Member (Technical)

By order of Hon'ble Chairperson

-Sd/-

Registrar